

By Speed Post/Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/20017/1050/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
Member, M.A.C.T.
Barpeta.

Dated Guwahati the 5th March 2019.

Sub: **Permission to leave the headquarters.**

Ref:- Your letter No.,MACT(B)/243, dated Barpeta the 2nd March, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave headquarters w.e.f. the evening of 02.03.2019 till the morning of 05.03.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/20017/ 1051 /A, dated 5-3-19

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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